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Title: Paper laid on the Table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table –

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India and the Ministry of Shipping, Road Transport and Highways for the year 2008-2009.

(Placed in Library, See No. LT 8707/2008)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Maritime Studies, Mumbai, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Maritime

Studies, Mumbai, for the year 2006-2007.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8708/2008)

(4) A copy of the Notification No. G-27038/1/98-TAMP (Hindi and English versions) published in Gazette of India dated the 19th February, 2008 rescinding the Notification No. G-27038/1/98-TAMP dated the 8th August, 2001 issued under section 123A of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 8709/2008)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of Shri Mani Shankar Aiyar, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region, for the year 2008-2009.

(Placed in Library, See No. LT 8710/2008)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL) : Sir, on behalf of Shri E. Ahamed, I beg to lay on the Table a copy of the Indian Council of World Affairs Regulations, 2007 (Hindi and English versions) published in Notification No. F(ii)/12(13)/2007 in Gazette of India dated the 31st March, 2008 under section 27 of the Indian Council of World Affairs Act, 2001.

(Placed in Library, See No. LT 8711/2008)

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): Sir, on behalf of Shrimati Panabaka Lakshmi, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8712/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy,

New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8713/2008)

(5) A copy of the Prevention of Food Adulteration (2nd Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R.206 (E) in Gazette of India dated the 25th March, 2008 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

(Placed in Library, See No. LT 8714/2008)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2005-2006.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 8715/2008)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2003-2004.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 8716/2008)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi,

for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2006-2007.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 8717/2008)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2006-2007.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 8718/2008)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) :-

(1) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy for the year 2008-2009.

(Placed in Library, See No. LT 8719/2008)

(2) Memorandum of Understanding between the Electronic Corporation of India Limited and the Department of Atomic Energy for the year 2008-2009.

(Placed in Library, See No. LT 8720/2008)

(3) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy for the year 2008-2009.

(Placed in Library, See No. LT 8721/2008)

(4) Memorandum of Understanding between the Bhartiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy for the year 2008-2009.

(Placed in Library, See No. LT 8722/2008)

(5) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2008-2009.

(Placed in Library, See No. LT 8723/2008)

6) A copy of the All India Services (Performance Appraisal Report) Second Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 256(E) in Gazette of India dated the 31st March, 2008 under sub-section (2) of section 3 of the All India Services Act, 1951.

(Placed in Library, See No. LT 8724/2008)

ग्रामीण विकास मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती सूर्यकान्ता पाटील) : अध्यक्ष महोदय, मैं दसवीं, ब्यारहवीं, बारहवीं, तेरहवीं तथा चौदहवीं लोक सभा के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिए गए आश्वासनों, वचनों तथा परिवचनों पर सरकार द्वारा की-गई-कार्यवाही दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ--

(Placed in Library, See No. LT 8725/2008 to 8749/2008)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2006-2007, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8750/2008)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2008-2009.

(Placed in Library, See No. LT 8751/2008)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA): I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2006-2007.
 - (ii) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8752/2008)